

साथ, आकाशवाणी सम्पादक (स्क्रिप्ट) एस.-सिएशन, पटना, द्वारा की गई मांगों सहित स्टाफ आर्टिस्टों द्वारा की गई विभिन्न मांगों की जांच करेगा ।

Reservation for S.C. and S.T. in High Courts

9681. SHRI R. R. BHOLE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Delhi High Court is following reservation rules in recruitment and promotions in its Class I, II, III and IV services and also of other courts; and

(b) whether the High Court is bound to accept the mandatory orders issued by Government of India protecting the interests of Scheduled Castes and Scheduled Tribes; and

(c) if not, the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) to (c). The Delhi High Court have reported that the rules and instructions regarding reservation issued by the Government of India are being followed in recruitment and promotion to Class II, III and IV services in courts other than the High Court. There is no Class I ministerial posts in such courts.

Regarding the officers and servants of the Delhi High Court itself, they have reported that provision for reservation has been made in the recruitment rules relating to Class III and IV posts. Although there is no provision to this effect in the rules relating to Class I and Class II posts, it is reported by the High Court that the instructions issued by the Central Government in this regard are kept in view by them while making appointments/promotions.

Article 229 of the Constitution provides that appointments of officers

and servants of a High Court shall be made by the Chief Justice of the Court or such other Judge or officer of the Court as he may direct.

Supply of gas for sponge iron plant

9682. SHRI B.V. DESAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether natural gas will be made available for the grass root sponge iron plant to be set up near Bombay or Mangalore;

(b) whether his Ministry have informed the Ministry of Steel of its willingness to supply the required quantity of free and associated gas;

(c) whether the project will lead to fuller utilisation of Kudremukh iron ore concentrate;

(d) whether his Ministry have also indicated that about 1.5 cubic metres of gas per day could be supplied for the plant which will have annual production capacity of about 4 to 5 lakhs tonnes; and

(e) if so, whether the Ministry of Steel have approved the proposal of his Ministry?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI) (a) and (b). The Ministry of Petroleum has informed the Ministry of Steel that it will be possible to supply 0.5 million cubic metres per day gas for a sponge iron plant in Maharashtra or Gujarat as recommended by a Special Committee appointed by this Ministry (Satishchandran Working Group) whose report was received in August, 1979.

(c) The precise source of iron ore that will be converted to this proposed grass roots sponge iron plant will be decided by the entrepreneur selected.